

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION No. 3961
TO BE ANSWERED ON THE 24th March, 2023

Role of Pharmaceutical Companies in Spreading Viral Diseases

†3961. SHRI HANUMAN BENIWAL:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Union Government is aware that the Madras High Court has issued orders to conduct an inquiry on the role of pharmaceutical companies and medicine suppliers in spreading viral diseases;
- (b) if so, the details thereof;
- (c) whether the Government proposes to conduct an inquiry in the matter following the directions of the Madras High Court;
- (d) if so, the details thereof along with the time-frame by which the said inquiry is likely to be conducted; and
- (e) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SHRI BHAGWANTH KHUBA)**

(a) to (e): The regulations governing the quality of pharmaceuticals fall under the ambit of Central Drugs Standards and Control Organisation (CDSCO) under the D/o Health and Family Welfare (DoHFW). CDSCO has informed that CDSCO has not received any such information.
